

Annexure-3

Name of the Corporate Debtor: ANGAD INFRASTRUCTURE PRIVATE LIMITED : Date of Commencement of CIRP: 06.05.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted				Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1	Bank of India		1,09,60,80,223.62	1,09,60,80,223.62		10,61,89,473.67			NIL	N/A	N/A		-	Rs. 1,66,1,89,473.67 is secured 1. Corporate Guarantee for Era Infra Engineering Limited WCTL 2. Land Mortgage for Era Infra Engineering Limited WCTL
2	SICOM Limited		1,19,66,88,072.00	85,07,18,518.54					NIL	N/A	N/A			As per NCLT Order dated 24 April 24 Land Mortgage for Hi Point Investment and Finance Pvt Ltd. Term Loan (two Recovery Certificates of Rs 69,14,23,301.54 and Rs 15,93,15,217.00)
3	Edelweiss Asset Reconstruction Company Ltd		4,03,38,59,331.00	4,03,38,59,331.00					NIL	N/A	N/A			
		TOTAL	6,32,66,27,626.62	5,98,06,58,073.16		10,61,89,473.67	-	0.00	-	N/A	-	-	-	
<i>Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records</i>														
Security Interest Attached as per Annexure-10														

